NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB)No. 340/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Progility Technologies F Ltd.	vt LtdVs-OHIO Cardiology A	ssociates India Pvt
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Rahul Anddy

Projetelij.

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2. Sekher Mondal Ashish Duj

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Ashish Dry 29.11.2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor informed that in this case Hon'ble Supreme Court has stayed order dated 26/07/2017 in **Special Leave to Appeal (C) No(s). 25124/2017.**

List on 02/01/2018 for further order.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J) For Lak Shimi Float breass Led.

Bawa & Goat Class. Ltd. Puja Agarwal,

For State Bank of India _____ Sommation

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ust on 02/01/2018 for Airetter order